



भारतीय दिवाला और शोधन अक्षमता बोर्ड
Insolvency and Bankruptcy Board of India



INSOLVENCY AND BANKRUPTCY BOARD OF INDIA
25th BASIC WORKSHOP FOR INSOLVENCY PROFESSIONALS

10th January, 2022 (Monday)

ONLINE WORKSHOP

Time	Sessions	Resource Persons
10:15-10:30 Hrs.	Inauguration	WTM / ED / CGM, IBBI
10:30- 11:45 Hrs.	IBC and Emerging Jurisprudence	Ms. Harmeet Kaur Insolvency Professional
11:45- 12:00 Hrs.	Break	
12:00- 13:15 Hrs.	Operational matters in CIRP: EoI and Section 29A eligibility	Mr. Krishan Vrind Jain Insolvency Professional
13:15- 14:15 Hrs.	Break	
14:15- 15:30 Hrs.	Operational matters in CIRP: Evaluation Matrix, Resolution Plan and Compliance with Section 30(2) of the Code	Mr. Sivanagaraja Taduvai Insolvency Professional
15:30- 15:45 Hrs.	Break	
15:45- 17:00 Hrs.	Operational matters in CIRP: Hostile Situations - Handling Crowds, Unlawful Assemblies, Law and Order Problems, Non-cooperative CoC and Resolution Applicants	Mr. Amit Gupta Insolvency Professional
17:00- 17:15 Hrs.	Vote of Thanks	ED/CGM, IBBI

The Technical sessions are inclusive of Q/A session of about 15 minutes.

For any clarification, please email at workshop.ip@ibbi.gov.in
